9

Shri R.A.Vyas, Second Fireman, at Godhra Railway Station, Godhra.

... Applicant

V/s

- The General Manager, Western Railway, Churchgate, Bombay.
- Divisional Mechanical Engineer, Establishment, Baroda Division, Pratapnagar, Baroda.

... Respondents

ORAL ORDER

Date: 9/3/1988

Per: Hon ble Mr. P.H. Trivedi

: Vice Chairman

Heard Mr.J.C.Sheth for Mr.U.M.Shastri learned advocate for the applicant and Mr.N.S. Shevde learned advocate for the respondents. In this case the petitioner has not exhausted the remedy of appeal against the impugned order of reduction from Class III to Class IV dated 8/1/1988 but the learned advocate for the petitioner states that he has not received the order and has procedded on leave. Learned advocate for the respondent Mr.N.S. Shevde wants time to file reply. We find in the circumstances of this case in which the impugned order has been passed considerably after the inquiry was started, The petitioner should be directed to file appeal within 10 days of the date of this order. On his doing so, the respondents be directed to dispose of the appeal within three months thereafter. The petitioner should not be reduced, if not already reverted until one month of the disposal of the appeal. With this observation, the case is disposed of.

> (P.H.Trivedi) Vice Chairman

(P.M.Joshi) Judicial Member